



NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(8)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 28/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/46/ (IB)/2017
NAME OF THE PETITIONER(S) : ZEE ENTERTAINMENT ENTERPRISES LTD
NAME OF THE RESPONDENT(S) : TANJARA TRADING PVT LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	RAJESH RAMANATHAN rajesh @ foetumindia . law	Counsel for petitioners	
2.	K. Gaurav Kumar	Counsel for respondent	

ORDER

Mr. Rajesh Ramanathan, Counsel for Petitioner present. Mr. K. Gaurav Kumar, Counsel for Respondent present and submitted that they are intending to settle the matter and made a proposal. Counsel for Petitioner prayed for time for getting instructions from his client in view of the proposal. At request, time is enlarged. Put up on 08.08.2017 at 10.30 A.M.

ghk


(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)